

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item No.238 – C.P.(IB)/60(AHM)2021

Item No.239 – IA 817 of 2021

**Order under Section 95(1) IBC**

**IN THE MATTER OF:**

State Bank of India

.....Applicant

V/s

Pravin Kumar Tayal

.....Respondent

(Personal Guarantor)

**Order delivered on ..06/04/2022**

**Coram:**

Dr.Deepti Mukesh, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time as the Hon'ble Member (J) as well as Hon'ble Member (T) is holding another Bench in post lunch session.

Re-Notify on 09.05.2022.

-sd-

**SATYENDER KUMAR TYAGI**  
**(COURT OFFICER)**